



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|---|---------------------------------|--|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 39 | WP(C)/5800/2019 | THE UNION OF INDIA AND 2 ORS. Versus JIBAN CHANDRA DAS AND 19 ORS. | MS. T KALITA MR G GOSWAMI | MR G J SHARMA MR G J SHARMA DR. J L SARKAR DR. J L SARKAR FOR CAVEATOR |
| | WITH I.A.(Civil)/2828/2019 in WP(C)/5800/2019 | JIBAN CHANDRA DAS AND 4 ORS. Versus THE UNION OF INDIA AND 17 ORS. | MR G J SHARMA DR. J L SARKAR | SC, NF RLY |
| 40 | WA/100/2024 | KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS. | MR. S BANIK MR. B U LASKAR | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR |
| 41 | WITH WA/355/2023 | KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A | MR. S BANIK MR. B U LASKAR | MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR |
| 42 | WA/328/2024 CAVT. NO.09622/024, CAVT./962/2024 | LIKHA SANG CHORRE AND 3 ORS Versus THE DEPUTY COMMISSIONER LOWER SUBANSIRI DISTRICT AND 2 ORS | MR. P K TIWARI MR. K SAXENA | MR. D MOZUMDER GA, AP FOR CAVEATOR |
| | WITH I.A.(Civil)/2954/2024 in WA/328/2024 | LIKHA SANG CHORRE AND 3 ORS Versus THE DEPUTY COMMISSIONER LOWER SUBANSIRI DISTRICT AND 2 ORS | MR. P K TIWARI MR. K SAXENA | GA, AP MR. D MOZUMDER FOR CAVEATOR |
| - FOR FRESH ADMISSION WITH STAY/BAIL - | | | | |
| 43 | WA/343/2024 CAVT. NO.08332/024, B/O, CAVT./833/2024 | SAMBHU BAISHNAB Versus THE STATE OF ASSAM AND 22 ORS | MR. A B T HAQUE | SC, CO OP MR. D HUSSAIN MR. R A MAZUMDER FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|---|
| MOTION | | | | |
| 24 | WP(C)/5077/2024 B/O | NADIYA TABASSUM Versus THE STATE OF ASSAM AND 9 ORS | MR. M K DAS MS. B CHETRY S J DUTTA | SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH |

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 3

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---|--|--|--|
| WITHDRAWAL | | | | |
| 22 | WP(C)/2607/2024 B/O, WITH LCR | ABDUL SALAM @ ABDUS SALAM Versus THE UNION OF INDIA AND 5 ORS | MR. N J DUTTA MR N AHMED MR. M M ZAMAN | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| MOTION | | | | |
| 23 | WP(C)/4922/2024 FIXED | JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| | WITH I.A.(Civil)/3006/2024 in WP(C)/4922/2024 | JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| ORDERS | | | | |
| 24 | W.P.(CrI.)/28/2024 BY SLIP, AT 10:30 AM | SALMA BIBI Versus THE STATE OF ASSAM AND 8 ORS | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA | GA, ASSAM |

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 P.M.]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|----|---|---|--------------------------------|-----------|
| 22 | Crl.Pet./8/2023 WITH LCR 1 FILE(SCANNED COPY), B/O | MD MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA MS. P SAHARIA | PP, ASSAM |
|----|---|---|--------------------------------|-----------|

| | | | | |
|----|--|--|---------------|-----------|
| 23 | Crl.Pet./538/2020 WITH | MD. MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA | PP, ASSAM |
|----|--|--|---------------|-----------|

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ADMISSION

| | | | | |
|----|--|---|---|---------|
| 26 | WP(C)/7504/2019 FIXED | BIG STAR G SERVICES LLP. AND ANR. Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS | MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA | SC, BTC |
|----|--|---|---|---------|

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|--|
| MOTION | | | | |
| 53 | WP(C)/4939/2024 FIXED | LAC NAVDEEP RAINA (958800-T) PROP FIT Versus UNION OF INDIA AND 4 ORS | MR P K BORA B SARMA MR. G. DUTTATRAY | DY.S.G.I. |
| 54 | WP(C)/5041/2024 FIXED | SHAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| ADMISSION | | | | |
| 55 | WP(C)/658/2019 FIXED | KALAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. A KHANIKAR | MR. N J GOGOI SC, FINANCE SC, THE ASSAM STATE AGRICULTURE MARKETING BOARD. |
| 56 | WP(C)/7988/2022 FIXED | TAKZELUNGLE JEME Versus THE STATE OF ASSAM AND 5 ORS | MR. P J SAIKIA MS. M PAUL MS. S P DAS | SC, DIMA HASAO SC, FINANCE |
| 57 | WP(C)/5369/2023 B/O | PAPUMONI BORDOLOI GOGOI Versus THE STATE OF ASSAM AND 3 ORS. | MR. R DE MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MS M GOGOI MS. D PATHAK MS P GOGOI MS. K DEKA U SWARGIARY MS R BEGAM MR. L SOREN | SC, A.H and V. DEPT. (R1 - R4) |
| 58 | WP(C)/3270/2024 FIXED | MANJIT SONOWAL Versus THE STATE OF ASSAM AND 2 ORS | MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA | SC, FOREST |

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[SPECIAL DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|--|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 7 | Mat.App./5/2022 AT 10:30 AM | XXXXXXX Versus XXXXXXX | MR. R K TALUKDAR MR. D BORAH | MR P K DAS MR. M BARUAH |
| ORDERS | | | | |
| 8 | I.A.(Civil)/3075/2024 (CONNECTED WITH ITEM NO.1 AND 2 IN THE DAILY CAUSE LIST) in WA/331/2024 WITH | ANUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY | SC, APSC SC, SEC. EDU. |
| 9 | I.A.(Civil)/3073/2024 | ANUP KUMAR DAS Versus HIRANYA KUMAR NATH AND 21 ORS | MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY | MR B D DAS SC, APSC MR. B PURKAYASTHA SC, SEC. EDU. |

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

| | | | | |
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| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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| 24) | MR. B CHOWDHURY | 27-09-2024 | To | 27-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II

**THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|---|--|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 47 | WP(C)/1069/2024 | BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA DIKSHITA DEKA | GA, ASSAM MR. B CHETRI (R-5) MS. D J BORAH (R-5) MR. S CHETRY (R-5) MS. M M KATOKI (for R/p No. 1 to 4) |
| | WITH | | | |
| 48 | WP(C)/996/2024 | BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA DIKSHITA DEKA | GA, ASSAM MR. B CHETRI (R-5) MS. D J BORAH (R-5) MR. S CHETRY (R-5) |
| | WITH | | | |
| 49 | WP(C)/998/2024 | BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA DIKSHITA DEKA | GA, ASSAM, MR. B CHETRI (r-5) MS. D J BORAH (r-5) MR. S CHETRY (r-5) |
| | WITH | | | |
| 50 | WP(C)/1071/2024 | BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA DIKSHITA DEKA | GA, ASSAM MR. B CHETRI (R-5) MS. D J BORAH (R-5) MR. S CHETRY (R-5) |
| | WITH | | | |
| 51 | WP(C)/1178/2024 | BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA DIKSHITA DEKA | GA, ASSAM MR. B CHETRI (r-5) MR. S CHETRY (r-5) |
| ORDER (STAY VACATING) | | | | |
| 52 | I.A.(Civil)/2216/2024 FIXED in WP(C)/2857/2023 | SRI BHAKTA KUMAR BORA Versus KANTI KHATANIAR AND 7 ORS | MR P BHARDWAJ MR P BHARDWAJ MS. B DEVI | SC, ELEM. EDU MR. K R PATGIRI |
| | WITH WP(C)/2857/2023 | KANTI KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA | SC, ELEM. EDU GA, ASSAM MR P BHARDWAJ (r-8) MS. B DEVI (r-8) |

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LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|--|--|---|-------------------------|
| WITHDRAWAL | | | | |
| 54 | Bail Appln./2898/2024 B/O | NURJAHAN BEGUM @ NURJAN BEGUM Versus THE STATE OF ASSAM | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | PP, ASSAM |
| 55 | Bail Appln./2943/2024 B/O | BISHAL NATH Versus THE STATE OF ASSAM | M. HOSSAIN MD M ISLAM MR A ISLAM | PP, ASSAM |
| 56 | Bail Appln./2951/2024 B/O | DR MAHMUD HUSSAIN Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR | MR A ISLAM PP, ASSAM |
| MOTION | | | | |
| 57 | AB/2622/2024 B/O | FAIJUDDIN AHMED AND MON AND ANR Versus THE STATE OF ASSAM | MR T H HAZARIKA MR A RASHID MR. D ROY | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|---|---|---|
| DELIVERY OF ORDER | | | | |
| 36 | I.A.(Civil)/3659/2022 (AT 10:30 AM) in RFA/8588/2022 | AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS. | MR B BURAGOHAIN MR. P K GOGOI MRS. B TALUKDAR MR J P KACHARI | MR B SHARMA |
| 37 | I.A.(Civil)/2328/2023 (AT 10:30 AM) in RSA/9283/2023 | MD LIYAKAT ALI Versus MD. MARTUJA ALI | MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN |
| 38 | Bail Appln./2561/2024 (AT 10:30 AM) | SEWALI DEVI SHARMA Versus THE STATE OF ASSAM | MR P KATAKI MR. S U AHMED MRS R BEGUM MR A HAWARI MS. A LALA | PP, ASSAM |
| 39 | Bail Appln./2714/2024 (AT 10:30 AM) | TAJ UDDIN Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR A AHMED | PP, ASSAM |
| MOTION | | | | |
| 40 | CRP(IO)/313/2024 FIXED | JAHIDUL ISLAM MULLAH Versus KAMALESWAR PATHAK AND ANR | MD. S Z B AKLAS MR. A M S MAZUMDER | |
| 41 | CRP(IO)/394/2024 FIXED | SMT. BISHTI MONI BORA Versus MADHAB SAIKIA | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MS. M BORA | |
| BAIL HEARING | | | | |
| 42 | AB/2391/2024 FIXED | RAM KRISHNA SAIKIA Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED B DAS P. GHOSH | PP, ASSAM |
| ORDERS | | | | |
| 43 | RSA/209/2017 WITH LCR, FIXED | ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER | MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA | MR.P C DEY MR.I HAQUE MS.S PAUL |

WITH
[I.A.\(Civil\)/2561/2024](#)
in RSA/209/2017

SMTI MADHABI MAZUMDER,
Versus
ON THE DEATH OF PANKAJ KUMAR DAS
@ PANKAJ DAS

44 [I.A.\(Civil\)/3029/2024](#)
(AS LAST ITEM), FIXED
in LA.App./10838/2024

POWER GRID CORPORATION OF INDIA MR. D DEKA
LTD MR. C P SHARMA

GA, ASSAM

Versus
THE STATE OF ASSAM AND 29 ORS

WITH
[LA.App./10838/2024](#)
(Filing Number)

POWER GRID CORPORATION OF INDIA MR. D DEKA
LTD

Versus
THE STATE OF ASSAM AND 29 ORS F

45 [I.A.\(Civil\)/3079/2024](#)
B/O
in RSA/12789/2023

AKLIM UDDIN LASKAR @ AKLIM HUSSAIN MR. B J GHOSH
LASKAR AND 12 ORS. MR. I ALAM

Versus
AJMAN ALI @ AJMAN ALI LASKAR

WITH
[RSA/12789/2023](#)
(Filing Number)

AKLIM UDDIN LASKAR @ AKLIM HUSSAIN MR. I ALAM
LASKAR AND 12 ORS.

Versus
AJMAN ALI @ AJMAN ALI LASKAR E

WITH
[I.A.\(Civil\)/10036/2024](#)
(Filing Number)

AKLIM UDDIN LASKAR @ AKLIM HUSSAIN MR. I ALAM
LASKAR AND 12 ORS.

Versus
AJMAN ALI @ AJMAN ALI LASKAR E

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|---|--|
| MOTION | | | | |
| 52 | WP(C)/5074/2024 B/O | RUNUMI DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA | GA, ASSAM |
| 53 | WP(C)/5084/2024 B/O | ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 9 ORS. | MR. S SINHA | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC |
| ORDERS | | | | |
| 54 | I.A.(Civil)/3072/2024 B/O in WP(C)/4797/2024 WITH WP(C)/4797/2024 | SHAJAHAN ALI AND 52 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A F N U MOLLAH MR S BORTHAKUR K ZAMAN | GA, ASSAM SC, FOREST |
| 55 | I.A.(Civil)/3085/2024 (CONNECTED WITH ITEM NO.28 IN THE DAILY LIST) in WP(C)/4650/2021 | SHAJAHAN ALI AND 52 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A F N U MOLLAH MR S BORTHAKUR K ZAMAN | GA, ASSAM SC, FOREST |
| 56 | I.A.(Civil)/3085/2024 (CONNECTED WITH ITEM NO.28 IN THE DAILY LIST) in WP(C)/4650/2021 | MOROMI BORUAH AND ANR Versus SANJIB SAIKIA, | MR. N BHARALI MS G Gayan MR A BHUYAN | MR H RAHMAN |
| 56 | WP(C)/4132/2024 FIXED AT 2:00 P.M. | RAFIQUL ISLAM Versus THE UNION OF INDIA AND 4 ORS | MR. M U MAHMUD MR. R ISLAM MR S ISLAM | DY.S.G.I. |
| 57 | WP(C)/4586/2024 FIXED | RAKIBUL HUSSAIN Versus THE HONBLE SPEAKER AND 3 ORS | MR. K N CHOUDHURY MS N MAHANTA N GAUTAM | MS. B BHUYAN (R-3) MS. B BHUYAN (R-3) MS. N CHOUDHURY(R-3) MR. A KHOUND(R-3) MS B BORA(R-3) MR A SHARMA(R-3) MR A TALUKDAR(R-3) MR J DAS(R-3) |
| 58 | WP(C)/4640/2024 FIXED | ANOWARUDDIN WAKF ESTATE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR P BHARDWAJ MR. A I ALI | GA, ASSAM SC, GMC |

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LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|---|---|---------------------|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 50 | Crl.A./372/2023 <u>1 Y 1 M 18 D :</u> | MD. FARID ALI Versus THE STATE OF ASSAM AND ANR. | MR A N AHMED | PP, ASSAM |
| | WITH I.A.(Crl.)/938/2023 in Crl.A./372/2023 | MD. FARID ALI Versus THE STATE OF ASSAM AND ANR. | MR A N AHMED | PP, ASSAM |
| WITHDRAWAL | | | | |
| 51 | AB/2580/2024 B/O | ASHRAFUL ISLAM Versus THE STATE OF ASSAM | MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN MS. P AHMED N. UDDIN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 52 | Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | INUCH MIAH AND ANR Versus THE STATE OF ASSAM | MR. N J GOGOI M.A. BEGUM | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
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| 9) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 10) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
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| 15) | MR G DAS | 26-09-2024 | To | 27-09-2024 |
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| 17) | MR A GOENKA | 26-09-2024 | To | 04-10-2024 |
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| 22) | MS A.SARMA | 30-09-2024 | To | 05-10-2024 |
| 23) | MRS A BUJARBARUAH | 30-09-2024 | To | 05-10-2024 |
| 24) | MR. B CHOWDHURY | 27-09-2024 | To | 27-09-2024 |



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY****COURT NO: 20****[CIVIL BENCH- IV AND V****THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTER]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|------------------------------|---|
| ADMISSION | | | |
| 25 WP(C)/921/2018 FIXED | BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS | MR. M BHAGABATI MS G BORA | GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT |

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LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

| | | | | |
|----|--|--|-----------------------------|-----------|
| 55 | Crl.Pet./546/2024 (AT 10:30 AM) | TAPAN PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM | MR A KHANIKAR R L CHUTIA | PP, ASSAM |
|----|--|--|-----------------------------|-----------|

BAIL HEARING (BA)

| | | | | |
|----|---|--|--|-----------|
| 56 | Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM | MR S RAHMAN MR S KHOUND MS. S PHUKAN | PP, ASSAM |
|----|---|--|--|-----------|

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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| 24) | MR. B CHOWDHURY | 27-09-2024 | To | 27-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH- I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|--|---|---|
| HEARING | | | | |
| 53 | RSA/68/2017 WITH LCR, FIXED, (AT 2:00 PM) | SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS | MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI | MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e)) |
| | WITH I.A.(Civil)/1003/2017 in RSA/68/2017 | SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS | MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI | MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e)) |
| | WITH I.A.(Civil)/2661/2019 in RSA/68/2017 | SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS | MR. S K GOSWAMI | MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA |
| | WITH I.A.(Civil)/3860/2019 in RSA/68/2017 | ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS | MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN | MR. S K GOSWAMI |

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

| | | | | |
|----|------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|--|--|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 51 | MACApp./623/2018 (AT 10:30 AM) | ORIENTAL INSURANCE COMPANY LTD Versus SRI KUMUD SARMA AND 5 ORS | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR. P SUNDI (R1-R4) MS. D KALITA |
| ORDERS | | | | |
| 52 | I.A.(Civil)/2233/2024 B/O in MACApp./7599/2024 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. M TALUKDAR (R-1,2,3) |
| | WITH MACApp./7599/2024 (Filing Number) | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A | MR. R GOSWAMI | |
| | WITH I.A.(Civil)/3058/2024 | SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 2 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. | MR. M TALUKDAR | MR. R GOSWAMI |
| 53 | I.A.(Civil)/2950/2024 CAVT. NO.07132/024, FIXED in MACApp./9672/2024 | THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS | MR. S K GOSWAMI MR. R SHARMA | MR D MONDAL (R-1,2,3) MR D MONDAL (R-1,2,3) FOR CAVEATOR |
| | WITH MACApp./9672/2024 (Filing Number) | THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS | MR. S K GOSWAMI | |

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LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|--|
| MOTION | | | | |
| 60 | WP(C)/4975/2024 BY SLIP, AT 2:00 PM | DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA | SC, HEALTH SC, C.G.C. |
| 61 | WP(C)/5054/2024 BY SLIP, AT 2:00 PM | DR SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS | MR. K N CHOUDHURY MISS. R R KAKATI | GA, ASSAM SC, L G B R I M H DY.S.G.I. |
| ADMISSION | | | | |
| 62 | WP(C)/3769/2024 PART-HEARD, BY SLIP, AT 2:00 PM | SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS | MR. K N CHOUDHURY MS N MAHANTA | GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

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